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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 645/2023

NEERAJ KAINTH

.....Plaintiff

Through: Mr. Saurabh Upadhyay, Ms.
Hardikaa Kalia & Ms. Tavishi
Jain, Advs.

versus

M/S CAMPUSEAI INDIA PVT LTD & ORS.

.....Defendant

Through: Mr. Siddharth Chaturvedi, Adv. for
D-1.

Mr. Nimish Chib, Adv. for D-2
(through VC).

Mr. Manish Sharma, Ms. Shivangi
Agnihotri & Mr. Shailash Chauhan
Advs. for D-5 & 6 (through VC).

D-3 & 4 are yet to be served.

CORAM:

**JOINT REGISTRAR (JUDICIAL) SH. DEVENDER
KUMAR GARG (DHJS)**

ORDER

06.05.2024

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Proceedings are being conducted through hybrid mode.

**I.A. No. 10104/2024 (by D-1 for condonation of delay of
49 days in filing WS) &**

**I.A. No. 10105/2024 (by D-1 for condonation of delay of
55 days in re-filing IA no. 10104/2024)**

1. The matter has been taken up today on filing of the captioned IAs.
2. It is submitted that the matter is coming up for hearing before the Hon'ble Court on 21.05.2024.
3. Ld. Counsel for plaintiff accepts notice of the captioned IAs and seeks time to file reply to the same. Let the same



be filed within one week and rejoinder thereto be filed before next date of hearing.

4. Re-notify the captioned IAs for completion of pleadings and further proceedings on **17th May, 2024**.

DEVENDER KUMAR GARG (DHJS)
JOINT REGISTRAR (JUDICIAL)

MAY 6, 2024/v

Click here to check corrigendum, if any